

SCHEDULE II**[FORM B]****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF *RAIPUR POLYMERS PRIVATE LIMITED*

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	RAIPUR POLYMERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	22/10/2012
3.	Authority under which corporate debtor is incorporated / registered	ROC-Chhattisgarh, Under Minister of Corporate Affairs
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25200CT2012PTC000572
5.	Address of the registered office and principal office (if any) of corporate debtor	H. NO.40/804/1, 1ST FLOOR, BEHIND LAL GANGA SHOPPING MALL, NEAR MODERN X-RAY, G.E. ROAD RAIPUR RAIPUR CT 492001 IN
6.	Date of closure of Insolvency Resolution Process	09/08/2021
7.	Liquidation commencement date of corporate debtor	10/08/2021
8.	Name and registration number of the insolvency professional acting as liquidator	SARADINDU JENA IBBI/PA-002/N-00520/2017-18/11622
9.	Address and e-mail of the liquidator, as registered with the Board	O.U-510, 5 TH Floor, Esplanade One, Rasulgarh, Bhubaneswar-751 010 E Mail: ip.jena2017@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	O.U-510, 5 TH Floor, Esplanade One, Rasulgarh, Bhubaneswar-751 010 E Mail: liquidator.rppl@gmail.com
11.	Last date for submission of claims	09/09/2021

Notice is hereby given that the National Company Law Tribunal, *Cuttack Bench* has ordered the commencement of liquidation of the *RAIPUR POLYMERS PRIVATE LIMITED* on 10th August 2021.

The stakeholders of *RAIPUR POLYMERS PRIVATE LIMITED* are hereby called upon to submit their claims with proof on or before 09th September 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. The forms can be downloaded from the website : <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Mr. Saradindu Jena

Date : 10/08/2021

Place : Bhubaneswar

